GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:1383 ANSWERED ON:16.07.2004 SCHEME FOR WEAVERS Singh Shri Sitaram;Virendra Kumar Shri

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government is aware of the plight of the weavers due to exploitation by the middlemen;
- (b) if so, the reasons therefor;
- (c) whether the Government has any proposal to introduce comprehensive assistance scheme including protective legislation to give them adequate protection and to save them from exploitation by employers and middlemen; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a)&(b) No specific complaint/representation has been received from State Governments indicating exploitation of the handloom weavers by the middlemen.

(c)&(d)For protecting the interests of the handloom weavers, the Government of India has been implementing the Handlooms (Reservation of Articles for Production) Act, 1985 under which 11 categories of textile articles are reserved for exclusive production on handlooms.

Further, the Government of India has been implementing the following schemes for the development of handloom sector and the welfare of handloom weavers:

- 1) Deen Dayal Hathkargha Protsahan Yojana.
- 2) Marketing Promotion Programme
- 3) Handloom Export Scheme
- 4) Mill Gate Price Scheme
- 5) Scheme for reimbursement of one time rebate @ 10% given by the handloom agencies on the sale of handloom cloth.
- 6) Scheme for Reimbursement of CENVAT on Hank Yarn.
- 7) Workshed-cum- Housing Scheme
- 8) Weavers Welfare Scheme comprising :-
- # Thrift Fund Scheme
- # New Insurance Scheme
- # Health Package Scheme
- 9) Bunkar Bima Yojana.
- 10) Integrated Handloom Training Project.
- 11) Design Development & Training Programme.